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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 77/2017 with C.P. No. 19/397-398/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.11.2017</u>

Name of the Company:

Rajkumar Dindayal Agrawal & Ors.

V/s.

Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATIO	N SIGNATURE	
1. MOHIT GUPTA	A-DV	Petitioners	Mohut Jegge.	-
2. KARAN VALECHA	AESV	Petitioners.	Kauen Vale	ر ا
3. Umesh Ved	PCS	Respondente	Grush tr. Ved	1
4. Chitrajeet Wadly	my Adv	Respondent	thyadhyr-	

ORDER

Learned Advocate Mr. Mohit Gupta with Learned Advocate Mr. Karan Valecha i/b A.R. Gupta & Associates present for Petitioner. Learned PCS Mr. Umesh Ved with Learned Advocate Mr. Chitrajeet Upadhyay present for Respondent.

At request of both sides.

List the matter on 30.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 07th day of November, 2017.